

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Confirmation/regularization of Senior Assistant of Department of Law, Justice and Parliamentary Affairs.

Government Order No: 6001 -JK(LD) of 2021.
Dated : 31 - 12 - 2021.

As recommended by the Departmental Promotion Committee, sanction is hereby accorded to the confirmation/regularization of the following Ex-Senior Assistants in the Pay Level-5 (29200-92300) of the Department of Law, Justice and Parliamentary Affairs against the vacancy and from the dates shown against each:-

S. No.	Name of the official S/Shri	Post against which confirmed	Date of Confirmation/regul arization
1.	Abdul Rashid Wani (Retired)	Senior Assistant	29-12-2017 to 30-06-2018
2.	Mohammed Manzoor Haji (Retired)	Senior Assistant	29-12-2017 to 30-04-2020


By Order of Lieutenant Governor.


(Achal Sethi)
Secretary to Government.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to Government, General Administration Department.
4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Director Litigation, Kashmir.
6. Chairman, Department Promotion Committee for information.
7. Private Secretary to the Hon'ble Chief Secretary for information of the Chief Secretary.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. All concerned officials for information.
10. Government Order file.
11. Concerned file.


(Ashish Gupta)
Additional Secretary to Government.


31.12.2021